NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 33 of 2017 in CP No. 17/397-398/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>26.07.2017</u>

Name of the Company:

Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. HITESHBUCH

PCS

R-2

Densh

2

<u>ORDER</u>

None present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondent no. 2.

Learned PCS sent a letter for adjournment.

List the matter on 31.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of July, 2017.